

*(OPEN COURT)*

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH  
ALLAHABAD**

This is the **12TH** day of **MARCH 2018**.

**ORIGINAL APPLICATION NO. 1572 OF 2012**

**HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A).**

1. Jagdish Prasad Mishra aged about 55 years son of Late Shri V.N. Mishra presently working as Head Booking Clerk under Chief Booking Supervisor (Admn)/Kanpur Central, North Central Railway, Kanpur.

.....Applicant.

**VE R S U S**

1. Union of India through the General Manager, North Central Railway, Headquarters Office, Allahabad.
2. D.R.M. North Central Railway, DRM's Office, Allahabad.
3. Sr. Divisional Commercial Manager/N.C. Railway, Allahabad.
4. Sr. Divisional Personnel Officer, North Central Railway, Allahabad.
5. Assistant Personnel Officer (T&C)/N.C. Railway, Allahabad.

.....Respondents

Advocate for the Applicant : Shri R K Dixit

Advocate for the Respondents : Shri Avnish Tripathi

**OR D E R**

Shri R K Dixit, learned counsel for the applicant and Shri Avnish Tripathi, learned counsel for the respondents are present.

2. Learned counsel for the applicant submitted that he wishes to withdraw the O.A. as he has got the relief claimed in the O.A.
3. Accordingly, in view of the statement made by the counsel for the applicant the O.A. is dismissed as withdrawn.

**(GOKUL CHANDRA PATI  
MEMBER-A**

Arun..